

ALLOTMENT OF QUOTA OF RAW FILMS

5249. SHRI ARJUN SINGH BHADORIA: Will the Minister of FOREIGN TRADE be pleased to state:

(a) the quota of Raw films allotted to each of the following Film Companies of Bombay during the year 1968-69:—

(i) Pushpa Pictures, (ii) R.K. Nayyar Films, (iii) Shatrujit Films, (iv) Kalpanalak's (v) Shakti Films, (vi) Guru Dutt Films Combine, (vii) Ranglok Productions, (viii) R.S. Productions, (ix) K.P.S. Films, (x) A.J. Pictures, (xi) Tirupathi Pictures and (xii) Anand Pictures;

(b) the amount paid by each of the Film Company to Government as a result of this and procedure on which this quota of Raw Films has been allotted by Government; and

(c) whether they have fully utilised their quota and if not, the action taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) The information is being collected and will be placed on the Table of the House.

(b) The allottees of raw films are not required to pay any amount to Government in consideration of such allotments. Allotments are made to films producers for the production of feature films, documentaries and advertisement shorts for domestic exhibition and to exporters to meet their export requirements. The requirements in respect of domestic exhibition are recommended by a Committee representing the film industry. In the case of exporters, the entitlements are assessed on the basis of export contracts.

(c) The information is being collected and will be placed on the Table of the House.

IMPORT OF AMERICAN AND BRITISH FILMS

5250. SHRI ARJUN SINGH BHADORIA: Will the Minister of FOREIGN TRADE be pleased to state :

(a) the number of parties permitted to import American and British Films into India;

M45LSS/69

(b) the names and addresses of the importers of foreign films into India and the amount of foreign exchange allotted to each importer during 1968-69; and

(c) the names of foreign films which have been exhibited by each importer in India during 1968-69 ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) to (c). Information is being collected and will be placed on the Table of the House.

ALLOCATION OF QUOTA OF RAW FILMS

5251. SHRI ARJUN SINGH BHADORIA: Will the Minister of FOREIGN TRADE be pleased to state:

(a) the quota of raw films allotted to each of the following film companies of Bombay during 1968-69 (i) All India Pictures (ii) Alankar Chitra, (iii) Anupam Chitra, (iv) A.A.N. Productions, (v) Rajshri Productions (P) Ltd., (vi) Associated Film Industries (P) Ltd., (vii) Asha Art Productions (viii) B.R. Films, (ix) B.N.T. Films, (x) Bahar Films, (xi) Bhavdeep Films, and (xii) Bombay Film Laboratories (P) Ltd.;

(b) the amount paid by each to Government;

(c) the procedure on which this quota of raw Films was allotted to them;

(d) whether complaints have been received that some film Companies have sold their quota to another film Company in Black Market; and

(e) if so, the steps taken by Government to stop this practice ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) The information is being collected and will be placed on the Table of the House.

(b) Allottees of raw films are not required to pay any amount to Government in consideration of such allotments.

(c) Allotments are made to film producers for the production of feature films, documentaries and advertisement shorts for domestic exhibition, and to exporters to meet their export requirements. The requirements in respect of domestic exhibition are recommended by a Committee representing the

film industry. In the case of exporters, the entitlements are assessed on the basis of export contracts.

(d) and (e). The information is being collected and will be placed on the Table of the House.

ALLOCATION OF QUOTA OF RAW FILMS

5252. SHRI K. N. PANDEY: Will the Minister of FOREIGN TRADE be pleased to state the quota of raw films allotted during the year 1967-68 and 1968-69 and the amount paid by each of the following film companies to Government (i) Gemini Films (ii) Vasu Films, (iii) Vijayalaxmi Pictures, (iv) Ganesh Productions (v) Navasa Films, (vi) Jayvee Film Producers, (vii) Seeth Rama Production (viii) Maiyilas Enterprise, (ix) Kaumani Films, (x) Sunshine Pictures, (xi) Anima Chitrans, (xii) Pancho Sakha Pictures, (xiii) Venus Pictures, Madras, and (xiv) R.R. Pictures, Madras?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): The information regarding the quota of raw films allotted to these companies during the years 1967-68 and 1968-69 is being collected and will be placed on the Table of the House. The allottees of raw films are not required to pay any amount to Government in consideration of such allotments.

ALLOCATION OF QUOTA OF RAW FILMS

5353. SHRI K. N. PANDEY: Will the Minister of FOREIGN TRADE be pleased to state the quota of raw films allotted to each of the following during the year 1968-69 and amount paid by each Film Company to Government (i) Mukul Enterprises, (ii) Rawal Films (iii) Movie Mughals, (iv) Vishal Pictures (P) Ltd., (v) Embee Production, (vi) Shadow Productions, (vii) Swarnalakshmi Pictures, (viii) Kow raudu Films, (ix) The Modern Theatres Ltd., (x) Jayshree Lakshmi Pictures, (xi) Rahul Theatres (xii) A.R.C. Productions, (xiii) Screen Gems (Madras) (xiv) Renounced Films (P) Ld., and (xv) Padmini Pictures ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): The information regarding quota of raw films allotted to these

companies during the year 1968-69 is being collected and will be placed on the Table of the House. The allottees of raw films are not required to pay any amount to Government in consideration of such allotments.

EXPORT OF FILMS

5254. SHRI K. N. PANDEY: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that some private agencies have exported Indian films abroad;

(b) if so, the names of those agencies which have sent Indian films abroad during the last three years till November, 1969 together with the names of the Producers whose films have been sent through Private agencies; and

(c) whether Government have given licences to export Indian films abroad ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) to (c). Films are being exported on the basis of export licences issued by CCI&E. The exports are made by private producers and exporters apart from the Indian Motion Pictures Export Corporation, which is a subsidiary of S.T.C. with 23% shares held by members of the film industry. The labour involved in compiling information regarding details of Indian producers and exporters who have undertaken exports during the last 3 years will not be commensurate with the results likely to be achieved.

IMPORT LICENCES FOR IMPORT OF ARTICLES CONNECTED WITH FILM INDUSTRY

5255. SHRI K. N. PANDEY: Will the Minister of FOREIGN TRADE be pleased to state:

(a) the names of the film Companies who have been given import licences to import articles connected with the film Industry during the last three years till November, 1969;

(b) whether it is a fact that some film companies have not utilised their import licences and sold them to another film company in black market;